

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No.62/3887/2020**  
**(SWP No. 412/2019)**

This the 28<sup>th</sup> day of April, 2021



**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**  
**HON'BLE MR. DINESH SHARMA, MEMBER (A)**

Dr. Nahida Yousuf, age 34 Yrs. S/o Mohammad Yousuf Wani,  
R/o Pathan Palhoo, District Pulwama.

.....Applicant

(Advocate: Mr. Shafqat Nazir)

**Versus**

1. State of Jammu and Kashmir, through Commissioner/Secretary to Government, Health and Medical Education Department, Civil Sectt., Srinagar/Jammu.
2. J&K Public Service Commission through its Secretary, Jammu/Srinagar.
3. Principal/Dean, Govt. Medical College, Srinagar.
4. Principal, Government Medical College, Anantnag.
5. Principal, Government Medical College, Baramulla.

...Official respondents.

6. Shahid Bashir Wani, S/o Bashir Ahmad Wani, R/o 340 Akura Matttan, Anantnag.
7. Zahoor Ahmad Paul, S/o Gh. Nabi Paul, R/o 01 Paul Mohalla Daharmunah, Budgam.
8. Abdul Hakim, S/o Abdul Gani, R/o Chhungan, Mendhar, Poonch.
9. Mansoor ul Haq Lone, S/o Abdul Jabar Lone, R/o 79, Wopalpora Tanghara Kralora, Chadoora, Budgam.

...Private respondents.

(Advocate:- Mr. Amit Gupta, ld A.A.G. & Mr. Shaqir-R6)

**O R D E R [O R A L]**

**Hon'ble Mr. Dinesh Sharma, Member (A):**

M.A. No. 62/759/2021 for withdrawal of the petition has been filed by the applicant as her grievance has been settled by the respondents and nothing has been remained for adjudication in the matter.

2. In view of the above, M.A. No. 62/759/2021 is allowed and T.A. is dismissed accordingly as withdrawn. IR stands vacated.
3. There shall be no order as to costs.

**(DINESH SHARMA)  
MEMBER (A)**

**(RAKESH SAGAR JAIN)  
MEMBER (J)**

*Arun*